

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 127
(IB)-1456/ND/2018**

Under Section: 9 of IBC.

In the matter of:

Jatalia Global Ventures Ltd	...	Applicant
Vs		
Gokul Exim Pvt Ltd	...	Respondent

Order delivered on 27.11.2019

CORAM

**SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant: Mr. Aditya Sharma, Gautam Sharma, Adv.
For the Respondent: Mr. Shashank Pandey, Advocate

ORDER

Both the parties seek adjournment on the grounds of a compromise. Last chance is given for the settlement. Be listed for arguments if a settlement is not arrived at. To come up on 16.12.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(INA MALHOTRA)
MEMBER (JUDICIAL)**

Mukesh

